

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.

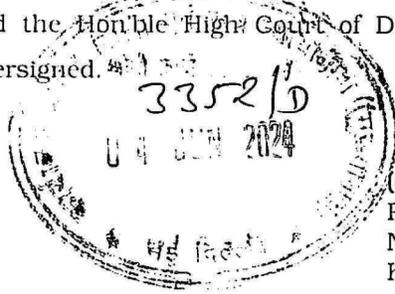
ORDER

In supersession of all earlier orders, the **Digitization Committee** of North-East District, Karkardooma Courts, Delhi, is hereby re-constituted comprising of the following Officers :-

S.No.	Name of Judicial Officer	Designation
1.	Sh. Puneet Pahwa, Spl. Judge (NDPS)	Chairman
2.	Ms. Aakanksha Vyas, SCJ-CUM-RC	Member
3.	Ms. Prigya Gupta, ACMM	Member

If the Chairman of the Committee is not available due to any reason, the next senior most member of the committee shall act as Chairman.

However, the correspondence with the Principal District & Sessions Judge (HQs), Delhi and the Hon'ble High Court of Delhi, New Delhi, shall be done only through the undersigned.



Sarita Biral
03/06/2024

(SARITA BIRBAL)
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 4143-4155 /Comm./Judl./N.E./KKD/Delhi/2024

Dated : 03 JUN 2024

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted in this district.
4. Branch Incharge, Record Room (All Record Rooms), North-East District, KKD Courts.
5. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
6. R & I Branch to upload the same on the "layers".
7. P.S to the undersigned.

Sarita Biral
03/06/2024

Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.